

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2215**  
TO BE ANSWERED ON 23.09.2020

**MAHILA E-HAAT**

2215. SHRI SUNIL BABURAO MENDHE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of entrepreneurs registered in “Mahila E-haat” State/UT-wise during the past three years;
- (b) whether e-platform has played a key role in financially empowering the women across the country, if so, the details thereof; and
- (c) the steps being taken to ensure that the benefits reach out to maximum number of women entrepreneurs during the past year?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) &(b) The State wise list of women entrepreneurs registered at "Mahila E-haat" is Annexed. As evident therefrom, very few entrepreneurs have utilized the services of this portal.

(c) Government has promoted platforms such as Government e-Market Place (GeM) and e-market place managed by National Small Industries Corporation (NSIC) to support the entrepreneurs. In view thereof, the possibility of transfer of Mahila e-haat to an e-market access development related department has been explored.

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## Annexure

**Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2215 to be answered on 23.09.2020 asked by Hon'ble Member of Parliament, Shri Sunil Baburao Mendhe regarding " Mahila E-Haat"**

<b>Name of State/UT</b>	<b>No. of women entrepreneurs registered under Mahila E-haat</b>
Andhra Pradesh	05
Assam	02
Bihar	03
Chhattisgarh	15
Delhi	36
Goa	01
Gujarat	12
Haryana	09
Jharkhand	07
Karnataka	12
Kerala	35
Madhya Pradesh	37
Maharashtra	54
Meghalaya	07
Odisha	03
Punjab	07
Rajasthan	09
Tamil Nadu	08
Telangana	09
Uttar Pradesh	33
West Bengal	17
<b>TOTAL</b>	<b>321</b>